

1	2	3	4	5
3.	Karnataka	112.87	155.76	210.05
4.	Andhra Pradesh	98.46	70.86	132.61
5.	Orissa	8.06	16.55	12.42
6.	Goa	0.93	1.89	2.83
7.	Maharashtra	2.31	0.44	2.73
8.	Tripura	13.68	10.65	12.06
9.	Bihar	17.49	11.69	20.62
10.	Assam	23.22	24.55	14.33
11.	West Bengal	3.18	8.31	6.08
12.	Manipur	0.39	0.05	0.34
13.	Gujarat	0.45	1.34	2.68
14.	A and N Island	9.76	8.78	11.28
15.	Lakshadweep	8.06	7.31	-
16.	Pondicherry	6.45	1.87	3.47
17.	Madhya Pradesh	13.27	23.16	14.2
18.	Nagaland	0.31	2.41	1.82
19.	Arunachal Pradesh	0.71	-	2.52
20.	Rajasthan	-	-	.50
Total		510.56	1048.86	1442.16

World Bank Report

*574. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI :

SHRI SANAT KUMAR MANDAL :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have studied the World Bank Report on 'India transport sector—long term issues' suggesting a complete overhaul of Railway-Operations in India, calling for running of the passenger services as a commercial venture and cutting down of Railway Subsidies;

(b) if so, the reaction of the Government to the various suggestions made therein; and

(c) impact of such a change on the freight and fare structure and financial position of the Railways?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The World Bank in its report has addressed these issues as a part of long range planning perspectives for transport sector including India Railways. These are only suggestions and Government has not such proposal under consideration for implementing them at this stage.

(c) Does not arise.

[Translation]

Small and Marginal Farmers

*575. SHRI RAM PRASAD SINGH :

DR. (SHRIMATI) K.S. SOUNDARAM :

Will the Minister of AGRICULTURE be pleased to state :

(a) the approximate number of Small and Marginal Farmers in the country at present as per the latest Agricultural Census, State-wise;

(b) the details of various schemes being launched or proposed to be launched by the Government for the development of these farmers;

(c) the financial assistance provided by the Government for the development of these farmers during each of the last three years, State-wise; and

(d) the allocation made for the current year for the purpose; State-wise?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) A Statement is enclosed at Statement-I

(b) to (d). A scheme for infrastructural development for small and marginal farmers was implemented during 1992-93 and 1993-94. Details of funds released is given at Statement-II. No funds were released under the scheme during 1994-95. There is no allocation under the scheme during the current year.

STATEMENT - I

Statewise Number of Small and Marginal Holdings in India, 1990-91

(Thousands)

S.No.	State/U.T.	Small (1-2 hactares)	Marginal (below 1.0 ha.)
1	2	3	4
1.	Andhra Pradesh	1972	5211
2.	Assam	546 *	1451 *
3.	Bihar	1327 *	8976 *
4.	Gujarat	915	924
5.	Haryana	304	622
6.	Himachal Pradesh	168	538
7.	Jammu and Kashmir	197	901
8.	Karnataka	1586	2262
9.	Kerala	281	5016
10.	Madhya Pradesh	1917	3136
11.	Maharashtra	2728	3275
12.	Manipur	49	69
13.	Meghalaya	42	59
14.	Nagaland	21	13
15.	Orissa	1035	2118
16.	Punjab	204	296
17.	Rajasthan	1019	1517
18.	Sikkim	11	26
19.	Tamil Nadu	1275	5848
20.	Tripura	69	217
21.	Uttar Pradesh	3118	14819
22.	West Bengal	1107	4639
23.	Arunachal Pradesh	17	16
24.	Chandigarh	Neg.	1
25.	D and N Haveli	4	6
26.	Delhi	8	26
27.	Goa	8	58
28.	Lakshadweep	Neg.	6

1	2	3	4
29.	Mizoram	23	29
30.	Pondicherry	5	26
31.	Daman and Diu	Neg.	2
32.	A and N Islands	2	2
All India		19961	62106

* Data relates to 1985-86.

- Notes : 1. Totals may not tally due to rounding off of data.
2. Figures are provisional and subject to revision.

STATEMENT-II

Funds Under the Special Scheme for Assistance to Small and Marginal Farmers

(Rs. in Crores)

S.No.	State/U.T.	Fund Released		Total Funds Released
		1992-93	1993-94	
1.	Andhra Pradesh	39.89	13.91	53.80
2.	Karnataka	26.78	10.12	36.90
3.	Kerala	16.84	4.84	21.68
4.	Tamil Nadu	39.90	13.92	53.82
5.	Gujarat	15.79	4.87	20.66
6.	Madhya Pradesh	20.13	6.09	26.22
7.	Maharashtra	27.94	7.89	35.83
8.	Rajasthan	12.63	3.89	16.52
9.	Goa	0.58	-	0.58
10.	Haryana	10.64	3.31	13.95
11.	Punjab	19.67		19.67
12.	Uttar Pradesh	54.94	15.94	70.88
13.	Himachal Pradesh	1.97	0.28	2.25
14.	Jammu and Kashmir	3.35		3.35
15.	Bihar	19.24		19.24
16.	Orissa	7.73	2.09	9.82
17.	West Bengal	37.74	13.35	51.09
18.	Assam	3.01		3.01
19.	Tripura	1.06		1.06
20.	Manipur	0.45		0.45
21.	Meghalaya	0.42		0.42
22.	Nagaland	0.06	0.01	0.07
23.	Sikkim	0.19		0.19
24.	Arunachal Pradesh	0.06		0.06
25.	Mizoram	0.13		0.13
26.	Delhi	0.15		0.15
27.	Chandigarh	0.02		0.02
28.	Daman and Diu	0.04		0.04
29.	Pondicherry	0.55		0.55
30.	Dadra Nagar Haveli	0.09		0.09
31.	Andaman and Nicobar Islands	0.07		0.07
Total		362.06	100.51	462.57

[English]

Fishing Policy

*576. SHRI JITENDRA NATH DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have at any stage estimated the country's capability of providing the sea food;

(b) if so, its outcome and the position of the country to meet the domestic demand;

(c) whether in the absence of a comprehensive fishing policy; the motorised boats are posing a threat to the traditional fishermen; and

(d) if so, the steps being taken by the Government to formulate a Fishing Policy and licence only certain categories of fishing vessels to operate only in areas of sea depth of about 50—200 metres?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) and (b). Yes, Sir. The annual production potential of fish from marine resources is assessed at 39 lakh tonnes. The availability of marine fish to meet the domestic demand, after accounting for exports, is assessed at 22.3 lakh tonnes.

(c) No, Sir.

(d) Does not arise.

[Translation]

Hiring of Godowns by FCI

*577. SHRI HARI KEWAL PRASAD :
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of FOOD be pleased to state :

(a) the amount paid by Food Corporation of India as rent for hiring of the godowns during the last one year;

(b) the State-wise details thereof;

(c) whether the godowns hired by the Food Corporation of India have not been fully utilised; and

(d) if so, the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Expenditure incurred by the Food Corporation of India on account of godown rent during 1994-95 is expected to be of the order of Rs. 115.20 Crores. State-wise details are as under :

(Fig. in lakh Rs.)

S.No.	Name of State/Region	Rent
1	2	3
1.	Punjab	2985.18
2.	Haryana	545.59
3.	Uttar Pradesh	1967.13